

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **BANGER TECH PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Banger Tech Private Limited
2.	Date of incorporation of corporate debtor	21 st March 2014
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs – RoC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900WB2014PTC201262
5.	Address of the registered office and principal office (if any) of corporate debtor	Vill-Baneswarpur P.O-Hasimnagar Baneswarpur Parganas South WB 743513
6.	Date of closure of Insolvency Resolution Process	29 th December, 2022
7.	Liquidation commencement date of corporate debtor	29 th December, 2022 (Order received vide email dated 29 th December, 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Aditya Kumar Tibrewal IBBI/IPA-001/IP-P00743/2017-2018/11249
9.	Address and e-mail of the liquidator, as registered with the Board	7C, Kiran Shankar Roy Road, Hasting Chamber, Basement, Kolkata -700 001 adityatibre@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	7C, Kiran Shankar Roy Road, Hasting Chamber, Basement, Kolkata -700001 Email – cirp.btpl@gmail.com
11.	Last date for submission of claims	29 th January, 2023

Notice is hereby given that the National Company Law Tribunal (*Kolkata Bench*) has ordered the commencement of liquidation of the **Banger Tech Private Limited** on **29th December, 2022**.

The stakeholders of **Banger Tech Private Limited** are hereby called upon to submit their claims with proof on or before 29th January, 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator :



Aditya K. Tibrewal

Aditya Kumar Tibrewal
IBBI/IPA-001/IP-P00743/2017-2018/11249

Date: : 02.01.2023
Place: : Kolkata